## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Video Conference)

(Through Video Conference)

CRR No. 33/2017

Suman Kumari

.....Petitioner (s)

Through :- Mr. Rajesh Khah, Advocate (on video call from residence in Jammu)

V/s

State of J&K and another

.....Respondent(s)

Through :- None.

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 09.06.2020

As per the report of the Registry, notice was issued to respondent No. 2 but the same was not received back served or unserved.

Let a fresh notice be issued to respondent No. 2 through Senior Superintendent of Police, Jammu, returnable within two weeks.

List on 26.06.2020.

## (RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)